

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.2756
TO BE ANSWERED ON THE 04th AUGUST, 2023**

“ALLOCATION OF FUNDS UNDER NATIONAL HEALTH MISSION”

**2756. SHRI SUNIL KUMAR SONI:
SHRI NIHAL CHAND:
SHRI KANAKMAL KATARA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to State:

- a) the funds allocated and utilised during the last three years under the National Health Mission (NHM), State/UT-wise;
- b) the steps taken to assess the implementation and assessment of progress of NHM;
- c) whether the Government has set up any kind of mechanism to have audit of funds spent and utilized by the State/UTs;
- d) if so, the details thereof along with the progress made in this regard;
- e) whether the Government has received proposals from various States including Rajasthan and Chhattisgarh under the National Health Mission;
- f) if so, the details thereof along with the present status of such proposals; and
- g) the details of the Community Health Centres and Public Health Centres established in Rajasthan and Chhattisgarh under NHM since its inception?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (g): National Health Mission (NHM) is a Centrally Sponsored Scheme under which Government of India provides financial and technical support to States/UTs to strengthen their health care systems.

The details of funds released and utilised under the National Health Mission (NHM) during the last three years, State/UT-wise and year-wise is at Annexure I.

Under NHM, various mechanisms exist to assess the implementation and progress of NHM like:

- Review of key deliverables of Record of Proceedings of previous financial year during the NPCC meetings,

- Annual visits to States by Common Review Mission which looks at financial systems and mechanisms.
- Implementation of Public Financial Management System (PFMS) for monitoring and management of funds.
- Monitoring visits by senior officials of the Ministry.

Further, Government of India also reviews /assesses the implementation of NHM through external surveys such as, National Family Health Survey, Annual Health Survey and Sample Registration System. The present status of progress under NHM is placed at Annexure -II

Public health and hospitals is a State subject, hence the primary responsibility for proper utilisation of the scheme lies with the State/UT Governments. Under NHM, to ensure utilization of funds, the following steps have been taken up by the Ministry:

- Performance Audit by the Comptroller and Auditor General (CAG) of India,
- Annual Statutory Audit by Chartered Accountant firms empanelled with C&AG and eligible for conducting audit of major PSUs,
- Concurrent Audit by Chartered Accountants Audit firms,
- Public Financial Management System (PFMS) in NHM to track flow of funds on Real time basis,
- Submission of Financial Monitoring Reports (FMRs) and Statement of Fund Position (SFP) by the States/UTs,
- Review and monitoring of scheme components.

The proposals received in the form of PIPs from State/ UT are accorded approval by Government of India as per the detailed discussion during the meeting of National Programme Coordination Committee (NPCC) which are jointly attended by both the State and Central officials within their overall Resource Envelope. The details of PIPs and RoPs of States/UTs including State of Chhattisgarh and Rajasthan is available at website of National Health Mission i.e. <https://nhm.gov.in> at the Uniform Resource Locator (URL) as under:

<https://nhm.gov.in/index1.php?lang=1&level=1&sublinkid=1377&lid=744>

As per the Management Information System report (as on 31st March, 2023) the details of CHC and PHC functioning in the State of Chhattisgarh and Rajasthan is as under:

State	PHC		CHC	
	Rural	Urban	Rural	Urban
Chhattisgarh	792	52	170	4
Rajasthan	2474	299	718	12

Annexure I

State/UT wise Central Release and Expenditure under National Health Mission (NHM) from F.Y. 2020-21 to 2022-23

(Rs. in crore)

Sl. No.	States	2020-21		2021-22		2022-23	
		Central Release	Expenditure	Central Release	Expenditure	Central Release	Expenditure
1	Andaman and Nicobar Islands	36.91	42.68	43.68	31.20	45.26	42.28
2	Andhra Pradesh	1097.81	2385.48	1199.37	2448.67	1,489.45	1,914.34
3	Arunachal Pradesh	243.04	209.06	188.53	248.51	233.82	424.78
4	Assam	1807.48	1846.86	1955.93	2194.36	1,981.83	2,307.00
5	Bihar	1814.63	2415.34	1748.76	1905.35	1,586.57	3,717.81
6	Chandigarh	22.21	19.52	17.47	26.86	38.09	26.98
7	Chhattisgarh	979.41	1521.30	969.61	1833.45	1,195.08	2,152.45
8	Dadra & Nagar Haveli & Daman & Diu	36.39	35.74	38.59	45.02	58.28	41.61
9	Delhi	125.73	210.83	127.37	237.79	35.15	1,037.33
10	Goa	34.81	67.43	26.01	60.56	55.42	84.64
11	Gujarat	1005.66	1894.46	1094.48	1835.81	1,120.06	2,292.35
12	Haryana	531.50	829.12	577.07	879.91	681.21	1,185.43
13	Himachal Pradesh	441.94	425.58	555.09	525.09	494.65	567.83
14	Jammu and Kashmir	667.46	657.53	459.10	779.61	651.52	917.02
15	Jharkhand	602.80	999.71	640.18	1176.55	810.30	1,495.17
16	Karnataka	1232.19	2320.37	1274.71	2200.92	1,246.67	2,376.94
17	Kerala	788.22	1457.75	771.47	1230.96	1,036.76	1,592.96
18	Lakshadweep	7.11	6.99	8.41	7.26	9.97	9.29
19	Madhya Pradesh	2377.14	3397.82	2295.66	3714.92	2,582.10	4,489.15
20	Maharashtra	1833.59	3503.62	1769.67	4227.31	2,187.13	4,501.75
21	Manipur	189.49	112.79	95.59	154.09	61.40	214.69
22	Meghalaya	202.63	213.36	282.46	227.08	261.56	319.08
23	Mizoram	143.73	131.36	93.82	153.16	111.82	107.46
24	Nagaland	188.21	159.72	126.66	192.16	91.38	161.93
25	Odisha	1617.63	2347.24	1263.07	2587.72	1,284.69	3,402.50
26	Puducherry	25.55	47.32	21.33	46.36	20.73	48.51
27	Punjab	568.14	908.98	349.21	918.96	448.89	1,054.39
28	Rajasthan	2000.58	2943.21	1924.95	3230.01	1,460.80	3,726.21
29	Sikkim	70.13	52.06	51.86	46.06	73.30	68.05
30	Tamil Nadu	1522.71	2172.33	1631.91	3039.39	1,652.24	3,191.84
31	Tripura	225.91	249.74	217.95	237.24	231.90	287.20
32	Uttar Pradesh	3772.95	7080.45	3235.46	6210.20	5,133.59	8,828.29
33	Uttarakhand	583.25	503.53	553.47	606.07	505.01	647.13
34	West Bengal	1895.01	2598.62	1654.26	2229.46	1,252.32	3,509.86
35	Telangana	671.88	1354.93	725.67	1556.65	683.77	2062.92
36	Ladakh	91.89	38.56	44.79	62.81	94.94	109.67

Note:

1. National Health Mission (NHM) comprises of two sub Missions viz. National Rural Health Mission (NRHM) and National Urban Health Mission (NUHM).
2. The above releases relate to Central Govt. Grants & do not include State share contribution.
3. Expenditure includes expenditure against Central Release, State Release & unspent balances at the beginning of the year. Expenditure is as per available Financial Management Reports submitted by the States/UTs and is provisional.
4. After the Re-organisation of the State of Jammu and Kashmir (J&K) into the Union Territory of J&K and Union Territory of Ladakh, NHM funds to the UT of Ladakh were disbursed for the first time during 2020-21.

**Statement showing State/UT-wise Physical Achievement/Progress under National Health Mission
(As on March, 2023)**

Sl.No.	State	In Rural and Urban Areas					In Rural Areas		
		Health Human Resources Augmentation	Mobile Medical Units (Operational)	Ambulances (Operational)	Accredited Social Health Activists (ASHAs)	Setting up Rogi Kalyan Samitis	No. of PHCs working on 24X7 basis	Functional FRUs (First Referral Units)	Village Health Sanitation & Nutrition Committees Constituted
1	Bihar	19371	0	1669	94351	1927	496	68	8406
2	Chhattisgarh	7461	30	615	72014	996	267	50	19180
3	Himachal Pradesh	1318	12	404	7833	797	0	24	7914
4	Jammu & Kashmir	9112	10	489	13061	741	185	56	6494
5	Jharkhand	8335	56	1970	42273	600	114	53	30012
6	Madhya Pradesh	20158	0	2052	70175	1835	834	144	49567
7	Orissa	5851	9	1130	48881	1814	108	79	46064
8	Rajasthan	7357	299	1495	53335	3552	1179	89	43440
9	Uttar Pradesh	32351	170	4720	167317	1818	439	334	76768
10	Uttarakhand	4905	17	388	12018	325	87	50	14915
11	Arunachal Pradesh	1999	16	239	4170	228	64	14	3772
12	Assam	17890	130	800	32670	1252	314	69	28149
13	Manipur	1593	9	33	4114	132	66	7	3878
14	Meghalaya	1608	4	50	7076	173	65	9	6310
15	Mizoram	1271	9	65	1091	86	41	15	830
16	Nagaland	1015	11	93	2094	175	33	15	1346
17	Sikkim	375	0	9	676	30	24	3	641
18	Tripura	583	0	50	7663	161	83	13	1178
19	Andhra Pradesh	8182	67	628	43420	1388	1145	244	13130
20	Goa	518	0	29	0	37	13	2	247
21	Gujarat	11577	74	418	43928	2337	511	130	17648
22	Haryana	9267	59	636	20400	663	238	44	6049
23	Karnataka	15476	8	881	41123	2904	960	173	26087
24	Kerala	5700	35	315	26448	1327	171	87	19936
25	Maharashtra	23968	30	4486	70267	3607	1591	220	39723
26	Punjab	4482	33	0	20130	749	211	185	12968
27	Tamil Nadu	33446	425	1353	4858	2619	1316	576	15015
28	Telangana	13316	0	426	26649	1004	314	122	10434
29	West Bengal	19116	49	3234	65743	1115	234	159	48429
30	A&N Island	351	0	26	422	34	20	1	275
31	Chandigarh	570	0	6	0	6	0	4	0
32	D&N Haveli/Daman & Diu	410	3	11	450	12	9	8	89
33	Delhi	1657	2	177	9063	33	1	34	0
34	Ladakh	1277	1	28	608	42	12	7	247
35	Lakshadweep	234	0	0	110	9	4	6	9
36	Puducherry	479	4	11	328	49	23	4	99

Source: As per MIS Report as on 31.03.2023